

HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

ABSTRACT

VACATIONS - Summer Vacation 2016 i.e. from 02.05.2016 to 31.05.2016
- Appointment of Vacation Civil Judges for the Districts in the State of
Telangana and the State of Andhra Pradesh - **NOTIFIED.**

ROC.NO.2676/2016-B.SPL.,

NOTIFICATION NO. 612-B.SPL.,

DATED: 30.04.2016

In exercise of the powers conferred Under Section 32 (3) of the A.P. Civil Courts Act, 1972 (Act 19 of 1972) the High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh hereby appoints the following designated officers as Vacation Civil Judges for the respective Civil Courts of the Districts during the Summer Vacation 2016.

I TERM - 02.05.2016 to 16.05.2016
II TERM - 17.05.2016 to 31.05.2016

SL. NO.	NAME OF THE DISTRICT	PERIOD	DESIGNATION OF THE OFFICER
1.	2.	3.	4.
1.	ADILABAD	I	Judge, Family Court-cum-IV Addl. District and Sessions Judge, Adilabad.
		II	Chairman, Permanent Lok Adalat, Adilabad FAC I Addl. District and Sessions Judge, Adilabad.
2.	ANANTAPUR	I	I Addl. District and Sessions Judge, Anantapuram.
		II	II Addl. District and Sessions Judge, Hindupur.
3.	CHITTOOR	I	II Addl. District and Sessions Judge, Madanapalle.
		II	Special Judge for trial of cases under SC's & ST's (POA) Act, 1989-cum-IV Addl. District and Sessions Judge, Tirupati.
4.	EAST GODAVARI	I	I Addl. District and Sessions Judge, East Godavari at Rajahmundry.
		II	Chairman, Land Reforms Appellate Tribunal-cum-IV Addl. District and Sessions Judge, Kakinada, East Godavri District.

5.	GUNTUR	I	I Addl. District and Sessions Judge, Guntur.
		II	Special Judge for Trial of cases under SCs & STs (POA) Act-cum-IV Addl. District Judge, Guntur.
6.	HYDERABAD	I	X Addl. Chief Judge, City Civil Court, Hyderabad.
		II	III Addl. Chief Judge, City Civil Court, Hyderabad.
7.	KADAPA	I	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-IV Addl. District and Sessions Judge, Kadapa.
		II	Judge, Family Court-cum-VI Addl. District Judge, Kadapa.
8.	KARIMNAGAR	I	I Addl. District and Sessions Judge, Karimnagar.
		II	Chairman, LRAT-cum-III Addl. District and Sessions Judge, Karimnagar.
9.	KHAMMAM	I	I Addl. District and Sessions Judge, Khammam.
		II	V Addl. District and Sessions Judge, Kothagudem.
10.	KRISHNA	I	I Addl. District and Sessions Judge, Krishna at Machilipatnam.
		II	Judge, Mahila Court-cum-V Addl. District and Sessions Judge, Vijayawada, Krishna District.
11.	KURNOOL	I	Judge, Family Court-cum-IV Addl. District Judge, Kurnool.
		II	I Addl. District and Sessions Judge, Kurnool.
12.	MAHABUBNAGAR	I	I Addl. District and Sessions Judge, Mahabubnagar.
		II	Judge, Family Court-cum-VIII Addl. District and Sessions Judge, Mahabubnagar.
13.	MEDAK	I	I Addl. District and Sessions Judge, Medak at Sangareddy.

		II	Spl. Judge for trial of Cases under SC's & ST's (POA) Act-cum-V Addl. District Judge, Medak at Sangareddy.
14.	NALGONDA	I	II Addl. District and Sessions Judge, Nalgonda at Suryapet.
		II	Special Sessions Judge for trial of cases under SC's & ST's (POA) Act, 1989-cum-VII Addl. District and Sessions Judge, Nalgonda.
15.	NELLORE	I	Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-Cum-V Addl. District Judge, Nellore.
		II	Spl. Judge for SPE & ACB Cases-cum-II Addl. District and Sessions Judge, Nellore.
16.	NIZAMABAD	I	Judge, Family Court-cum-Addl. District Judge, Nizamabad.
		II	Special Judge for trial of cases under SC's & ST's (POA) Act-cum-VIII Addl. District Judge, Nizamabad.
17.	PRAKASAM	I	Judge, Family Court-cum-VIII Addl. District Judge, Ongole.
		II	I Addl. District Judge, Prakasam at Ongole.
18.	RANGAREDDY	I	IV Addl. District and Sessions Judge, L.B. Nagar, R.R. District.
		II	III Addl. District and Sessions Judge, R.R. District.
19.	SRIKAKULAM	I	I Addl. District and Sessions Judge, Srikakulam.
		II	Special Judge for trial of cases under SC's & ST's (POA) Act-cum-IV Addl. District Judge, Srikakulam.
20	VISAKHAPATNAM	I	Judge, Mahila Court-cum-VI Addl. District and Sessions Judge, Visakhapatnam.
		II	XII Addl. District and Sessions Judge, Visakhapatnam.

21.	VIZIANAGARAM	I	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-IV Addl. District and Sessions Judge, Vizianagaram.
		II	Judge, Family Court-cum-III Addl. District and Sessions Judge, Vizianagaram.
22.	WARANGAL	I	Chairman, LRAT-cum-II Addl. District and Sessions Judge, Warangal.
		II	I Addl. District and Sessions Judge, Warangal.
23.	WEST GODAVARI	I	I Addl. District and Sessions Judge, Eluru West Godavari District.
		II	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VIII Addl. District and Sessions Judge, Eluru.

The Vacation Civil Judges appointed for the above Districts shall hold their sittings at the places where District Courts/Additional District Courts situated out side the Head-Quarters, once in a week, either Suo-Motu or on the request of the concerned Bar Associations.

Request for any changes in the above arrangements will not be entertained under any circumstances.

NOTE:1. The orders are placed in the High Court's Web Site <http://hc.tap.nic.in>, and the copy downloaded from the website is valid for taking further action.

2. All the Prl. District and Sessions Judges are requested to download the said Proceedings from the internet and to communicate the same to the officers working in their respective Units.


REGISTRAR (VIGILANCE)

To

1. The Chief Judge, City Civil Court, Hyderabad.
2. The Chief Judge, City Small Causes Court, Hyderabad.

3. THE DISTRICT AND SESSIONS JUDGES:

Adilabad, Anantapur, Chittoor, Kadapa, East Godavari at Rajahmundry, Guntur, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

4. The Secretary to Government of Telangana, Law (L.A. & J - SC.F) Department, Hyderabad.
5. The Secretary to Government of Andhra Pradesh, Law (L.A. & J - SC.F) Department, Hyderabad.